

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

I.A. NO.3/2007 in CIVIL APPEAL NO(s). 2347 OF 2007

UDAY GOPINATH POWALE

...Appellant

VERSUS

RESHA UDAY POWALE

...Respondent

ORDER

Let the time to complete the arbitration proceedings be extended till 31st October, 2008.

I.A. no.3/2007, application for extension of time for disposal of arbitration proceedings, is disposed of accordingly.

.....J.
(TARUN CHATTERJEE)

.....J.
(H.S. BEDI)

**NEW DELHI,
February 4, 2008.**